Regarding the issue of Nurses in Private Hospitals

SHRI ANTO ANTONY (PATHANAMTHITTA): Madam, I rise today to draw the attention of the august House to a significant issue affecting the nursing community in our country. I have raised the issue of nurses in private hospitals in this House several times.

The Indian Professional Nurses Association has consistently appealed to the Ministry of Health and Family Welfare asking for the adoption of standardized nomenclature for nursing professionals in both the Government and the private sector hospitals. Unfortunately, despite the directive issued by the Union Ministry on 9th September, 2016, the private sector remains unaffected by this policy.

Nurses in private hospitals are also the cornerstone of our healthcare system demonstrating unwavering commitment to saving the nation, particularly during the challenging times. However, they encounter discrimination and lack of acknowledgement in comparison to their counterparts in the Government institutions. This inequity is not only unjust but also undermines their invaluable contributions to our health sector.

I urge the Central Government to take necessary steps to ensure that nurses in the private hospitals are accorded the same respect, recognition and standing as those in the Government hospitals. ? (*Interruptions*) It is imperative that we uphold the principles of equal justice enshrined in our Constitution and provide our nurses with dignity and recognition that they deserve. ? (*Interruptions*) Thank you.